

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1025
ANSWERED ON- 15/12/2022

FAKE JOB OFFERS ON SOCIAL MEDIA

1025. SHRI VAIKO:

SHRI M. SHANMUGAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry has issued caution to Indian nationals through media and other modes about fake job offers being floated in social media;
- (b) if so, the details thereof;
- (c) the number of incidents which came to the notice of Government in the last three years; and
- (d) whether such dubious IT firms involved in fake recruitment job offers were brought to the notice of the concerned authorities for booking them under the relevant laws, and if so, the details thereof ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI V. MURALEEDHARAN)

(a) & (b) The Government of India encourages only legal form of migration from India. The Ministry keep organizing outreach programs to sensitize various stakeholders about benefits of safe and legal migration and on possible ways of preventing illegal migration through fake or unregistered recruitment agencies. (Information about illegal agents is also uploaded and updated on regular basis on the eMigrate Portal)

Ministry keeps issuing advisories, media briefings and tweets about fake job rackets from time to time. Such communications are also issued by concerned Indian Missions/Posts abroad through their websites and social media handles and through the print media. Copy of one such advisory issued recently is attached as Annexure I.

(c) Quick and decisive action is taken by concerned Indian Missions/Posts as well as by Protector of Emigrant offices in India whenever instances of exploitation of workers by illegal agents are noticed. So far, 2102 illegal agents have been notified in eMigrate Portal. This information is regularly updated based on complaints filed by affected individuals. These complaints

are also forwarded to concerned state police authorities for taking suitable action against illegal/fake agents as per existing laws.

(d) The Ministry through Indian Missions/Posts abroad, takes pro-active measures for rescue of Indian nationals trapped in foreign countries whenever such cases come to the notice of the Ministry. Details of cases involving dubious IT firms luring Indian youth through false recruitment offers are regularly shared with respective state governments.

Embassy of India
Yangon

Advisory regarding fake job racket targeting IT skilled youth

Instances of fake job rackets offering lucrative jobs to entice Indian youths for the posts of 'Digital Sales and Marketing Executive' in Thailand and Myanmar by dubious IT firms involved in call-centre scam and crypto currency fraud have come to our notice recently.

The target groups are IT skilled youth who are duped in the name of lucrative data entry jobs in Thailand and Myanmar through social media advertisement as well as agents/agencies based in India and countries like the UAE, Thailand and Myanmar.

The victims are reportedly taken across the border illegally into Myawaddy area in Myanmar and held captive to work under harsh conditions.

Indian nationals are advised not to get trapped in such fake job offers being floated through social media platforms or other sources. Before travelling on tourist/visit visa for employment purposes, Indian nationals are advised to check/verify credentials of foreign employers through the concerned Missions abroad and antecedents of recruiting agents as well as the company before taking up any job offer.

On the basis of inputs shared by the victims, lists of suspected agents, agencies and companies (please click anywhere on the page to see the lists) involved in job scam activities is as below;

14 October 2022